IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **NEW DELHI**

CP. No.480/2016

SECTION: UNDER SECTION	NS 391 & 394 OF TH	E COMPANIES ACT 202	13
IN THE MATTER OF:			3
Capital Electrotech Ltd. & Ors.		Petitioner	
	V/s		
		Res	pondent
Coram:		Order delivered on	11.08.2017
R.VARADHARAJAN Hon'ble Member (Judicial)			
For the Petitioner	. E		
For the Respondent	: -		
	ORDER		
Due to paucity of time ar was not able to be taken i	rising out of the S	pecial Bench sitting, th	ne matter

was not able to be taken up. The matter is posted for hearing on 16.8.2017.

(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 11.8.2017